

ITEM NO.1614

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 810/2024

SUBHASH CHAND SHARMA & ORS.

Petitioner(s)

VERSUS

BIJENDRA KUMAR SHARMA

Respondent(s)

FOR ADMISSION and IA No.217771/2024-STAY APPLICATION and IA  
No.217772/2024-EXEMPTION FROM FILING O.T.  
IA No. 217772/2024 - EXEMPTION FROM FILING O.T.  
IA No. 217771/2024 - STAY APPLICATION

Date : 24-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR  
Mr. Shakeel Ahmed, Adv.  
Ms. Pratibha Singh, Adv.  
Mr. Vikram Patralekh, Adv.  
Mr. Nakul Chaudhary, Adv.  
Mr. Himanshu Gupta, Adv.

For Respondent(s) Mr. Abhishek Yadav, Adv.  
Mr. Braj Kishore Mishra, AOR  
Mr. Vikram Patralekh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner prays for and is granted  
two weeks time to file the rejoinder affidavit.

List the matter after two weeks.

(KANCHAN CHOUHAN)  
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)  
COURT MASTER (NSH)